

COURT NO. 32
THE HONOURABLE SRI JUSTICE PULLA KARTHIK

To be heard on Tuesday the 25th day of August 2026 (AT 10:30 AM - HYBRID MODE) NOTE-For Registration
- <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

(MOTION LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
1	WP/4469/2026 IA 1/2026(Direction Petition)	Kandavelli Satyavathi Vs The State of Telangana	KARAM CHENDU KOMIREDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
<u>FOR ORDERS</u>					
2	WP/1829/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition) IA 3/2021(Stay Petition) IA 4/2021(Direction Petition) IA 1/2023(Fix an Early Date)	Lateef Mohammed Khan Vs The State of Telangana	MAHADEV ANYARAMBHATLA	GP FOR MCPL ADMN URBAN DEV PASHAM KRISHNA REDDY (R4) M ARUN KUMAR (R3) K SIDDHARTH RAO (R2)	HYDERABAD
3	WP/35798/2022 IA 1/2022(Direction Petition)	Devara Naresh Vs The Chairman and Managing Director	M P K ADITYA	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD)	MANCHERIAL
<u>ADMISSION (STAMPS AND REGISTRATION)</u>					
4	WP/27898/2026 IA 1/2026(Direction Petition)	Smt. Mandava Satya Devi, Vs The State of Telangana	DANTU VENKATA RAMANA SARMA	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
5	WP/27899/2026 IA 1/2026(Direction Petition)	Puppala Prasanthi Vs The State of Telangana	S SRIDHAR	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
6	WP/27901/2026 IA 1/2026(Direction Petition)	Ginjala Srinadh Reddy, Vs The State of Telangana,	S SRIDHAR	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
7	WP/27903/2026 IA 1/2026(Direction Petition)	Sri.S.M. Faizulla Shah Quadri Vs The State of Telangana	S SRIDHAR	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
8	WP/27906/2026 IA 1/2026(Direction Petition)	Sri Tanam Sridhar Reddy Vs The State of Telangana	KATIKA RAVINDER REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
9	WP/27908/2026 IA 1/2026(Direction Petition)	Katta Raji Reddy Vs The State of Telangana	M RAJESWARI	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R4)	MEDCHAL- MALKAJGIRI
10	WP/27914/2026 IA 1/2026(Direction Petition)	CH. Anantha Rama Reddy Vs The State of Telangana	CH VENKAT RAMAN	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
11	WP/27939/2026 IA 1/2026(Direction Petition)	Ayachitula Naga Lakshmi Narasimham Vs The State of Telangana	K SAI KRISHNA MOHAN RAO	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
12	WP/27978/2026 IA 1/2026(Direction Petition)	Mallikarjun Chityala Vs The State of Telangana	ABHILASH SONTAKE	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
13	WP/27995/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Mr.Karantothu Jaggu @ Jagram, Vs The State of Telangana,	ENAMALLA NAGARAJU	GP FOR REVENUE	YADADRI BHUVANAGIR I

14	WP/28020/2026 IA 1/2026(Direction Petition)	Jogu Anjaneyulu Vs The State of Telangana	B BHAGATH SAIN	GP FOR STAMPS AND REGISTRATION	MAHABUBNA GAR
15	WP/28031/2026 IA 1/2026(Direction Petition)	K.Sudarshan Vs The State of Telangana,	CHAITHANYA K	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
16	WP/28041/2026 IA 1/2026(Stay Petition)	Pochaiah Sattigari Vs The State of Telangana	GURRAM VENKAT RAMANA	GP FOR STAMPS AND REGISTRATION	KAMAREDDY
17	WP/28085/2026 IA 1/2026(Direction Petition)	P. Anjaiah Vs The State of Telangana	M RATHAN SINGH	GP FOR STAMPS AND REGISTRATION	JANGAON
18	WP/28087/2026	Masetty Padma, Vs The State of Telangana,	G PARUSHARAM GOUD	GP FOR MCPL ADMN URBAN DEV GP FOR STAMPS AND REGISTRATION (R5)	HYDERABAD
19	WP/28094/2026 IA 1/2026(Direction Petition)	Padamati Laxma Reddy Vs The State of Telangana	PILLIX LAW FIRM	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
20	WP/28102/2026 IA 1/2026(Direction Petition)	SMT GUNDU MANOHARA Vs The State of Telangana	PALLIKONDA ARAVIND	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
21	WP/28104/2026 IA 1/2026(Suspension Petition)	Sri , Avula Somaiah, Vs The State of Telangana,	V SRIKANTHA RAO	GP FOR REVENUE	RANGA REDDY
22	WP/28152/2026 IA 1/2026(Direction Petition)	Sri. Burry Swamy Vs The State of Telangana,	PULI VARUN	GP FOR STAMPS AND REGISTRATION	NIZAMABAD
23	WP/28158/2026	Ahmed Moin Khan Vs State of Telangana,	PEMMARAJU SRIVALLI	GP FOR STAMPS AND REGISTRATION	NIZAMABAD
24	WP/28159/2026 IA 1/2026(Direction Petition)	Sri. Kallem Chandhar, Vs The State of Telangana,	PULI VARUN	GP FOR STAMPS AND REGISTRATION	NIZAMABAD
25	WP/28172/2026 IA 1/2026(Direction Petition)	M.Mohan Rao Vs State of Telangana,	MOHD MOIN AHMED QUADRI	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
26	WP/28175/2026 IA 1/2026(Direction Petition)	Sri. N. Indrasena Reddy Vs The State of Telangana	PRAMOD SINGH	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI
27	WP/28185/2026 IA 1/2026(Direction Petition)	Indirala Ramesh Vs The State of Telangana,	VENKATA RAGHU MANNEPALLI	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
28	WP/28190/2026 IA 1/2026(Stay Petition)	Mr M Sai Prasad Reddy Vs The State of Telangana	NARSI REDDY PESARA	GP FOR STAMPS AND REGISTRATION	HYDERABAD
29	WP/28201/2026 IA 1/2026(Direction Petition)	Bashetty Ashok Vs The State Of Telangana	M PRASHANT KUMAR	GP FOR STAMPS AND REGISTRATION	SANGAREDD Y
30	WP/28225/2026 IA 1/2026(Direction Petition)	M.Venkatesh Goud Vs State of Telangana	MOHD MOIN AHMED QUADRI	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
31	WP/28239/2026 IA 1/2026(Direction Petition)	Ch.Pramod Kumar, Vs The State of Telangana,	MAMIDI AVINASH REDDY	GP FOR STAMPS AND REGISTRATION	MEDCHAL- MALKAJGIRI

32	WP/28250/2026 IA 1/2026(Direction Petition)	Kumari. Komanpally Shirisha, Vs The State of Telangana,	PULI VARUN	GP FOR STAMPS AND REGISTRATION	NIZAMABAD
----	---	---	------------	-----------------------------------	-----------

ADMISSION (CENTRAL GOVT.)

33	WP/27962/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition)	A.V. Vinod Kumar Vs Union of India	VIVEK JAIN	A KRANTI KUMAR REDDY	MEDCHAL- MALKAJGIRI HCJ NOTE
----	--	--	------------	----------------------	--

COURT NO. 32

THE HONOURABLE SRI JUSTICE PULLA KARTHIK

To be heard on Tuesday the 25th day of August 2026 (AFTER MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR WITHDRAWAL					
34	WP/1288/2021 IA 1/2021(Direction Petition)	J MUTHYAM REDDY Vs The State of Telangana	V RAGHUNATH	GP FOR MCPL ADMN URBAN DEV THOMAS LLOYD (R5) GP FOR REVENUE (R3) THOMAS LLOYD (R6) KRISHNA MARAGANI (SC FOR BADANGPET SHADNAGAR MUNICIPALITY) (R2)	RANGA REDDY Court Slip under USR No 10486 for withdrawal
35	WP/32478/2023	Sd. Beepasha Vs The Depot Manager	SANIYA BENAZIR	GADDAM SRINIVAS (SC FOR TSRTC)	WARANGAL Court Slip under USR 104791 for withdrawal
FOR ADMISSION					
36	WP/21979/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition) IA 3/2026(Implead Petition)	Mohammed Abdul Rahman Siraj Vs The State of Telangana	ZABI UR RAHMAN KHAN	GP FOR STAMPS AND REGISTRATION T BALA MOHAN REDDY NOOR UL ABEDIN	RANGA REDDY
37	WP/22107/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Mohammed Abdul Rahman Siraj Vs The State of Telangana	ZABI UR RAHMAN KHAN	GP FOR STAMPS AND REGISTRATION T BALA MOHAN REDDY	RANGA REDDY
38	WP/22228/2026 IA 1/2026(Direction Petition) IA 2/2026(Implead Petition)	Mohammed Abdul Rahman Siraj Vs The State of Telangana	ZABI UR RAHMAN KHAN	GP FOR STAMPS AND REGISTRATION T BALA MOHAN REDDY	RANGA REDDY
39	WP/24288/2026 IA 1/2026(Direction Petition)	Janke Venkat Reddy Vs The State of Telangana,	RAJAGOPALLAVAN TAYI	GP FOR STAMPS AND REGISTRATION	PEDDAPALLI
40	WP/24639/2026 IA 1/2026(Direction Petition)	Kurva Yugandhar Vs The State of Telangana,	G ESWARIAH	GP FOR STAMPS AND REGISTRATION	JOGULAMBA GADWAL
41	WP/25229/2026 IA 1/2026(Stay Petition)	G.Venkateshwar Rao, Vs The state of Telangana,	M/S JMS LAW FIRM ADVOCATES AND ASSOCIATES	GP FOR STAMPS AND REGISTRATION	HYDERABAD
42	WP/25378/2026 IA 1/2026(Direction Petition)	Mekala Narayana Reddy Vs The State of Telangana	PRAVEEN KUMAR VEERJALA	GP FOR STAMPS AND REGISTRATION KIRAN KUMAR GATTU (R4) GP FOR ASSIGNMENT (R5) GP FOR ASSIGNMENT (R3)	YADADRI BHUVANAGIRI
43	WP/25383/2026 IA 1/2026(Direction Petition)	Reddy Reddy Padmanabha Reddy Vs The State of Telangana	PRAVEEN KUMAR VEERJALA	GP FOR STAMPS AND REGISTRATION KIRAN KUMAR GATTU (R4)	YADADRI BHUVANAGIRI
44	WP/25386/2026 IA 1/2026(Direction Petition)	Ranga Mahendra Vs The State of Telangana	PRAVEEN KUMAR VEERJALA	GP FOR STAMPS AND REGISTRATION KIRAN KUMAR GATTU (R4) GP FOR ASSIGNMENT (R5) GP FOR ASSIGNMENT (R3)	YADADRI BHUVANAGIRI
45	WP/25472/2026 IA 1/2026(Direction Petition)	Badri Galaiah Vs The State of Telangana	PRAVEEN KUMAR VEERJALA	GP FOR STAMPS AND REGISTRATION KIRAN KUMAR GATTU (R4)	YADADRI BHUVANAGIRI

46	WP/25551/2026 IA 1/2026(Direction Petition)	K Anil Kumar Reddy Vs The State of Telangana	PRAVEEN KUMAR VEERJALA	GP FOR STAMPS AND REGISTRATION KIRAN KUMAR GATTU (R4) GP FOR ASSIGNMENT (R5) GP FOR ASSIGNMENT (R3)	YADADRI BHUVANAGIRI
47	WP/25552/2026 IA 1/2026(Direction Petition)	Damera Kumar Murali Mahipal Vs The State of Telangana	PRAVEEN KUMAR VEERJALA	GP FOR STAMPS AND REGISTRATION KIRAN KUMAR GATTU (R4) GP FOR ASSIGNMENT (R5) GP FOR ASSIGNMENT (R3)	YADADRI BHUVANAGIRI
48	WP/26428/2026 IA 1/2026(Direction Petition)	SMT. SAVITA SONI Vs THE STATE OF TELANGANA	MOHD HAMED	GP FOR STAMPS AND REGISTRATION	HYDERABAD
49	WP/26508/2026 IA 1/2026(Direction Petition)	Gousia Begum Vs State of Telangana	MOHD MOIN AHMED QUADRI	GP FOR STAMPS AND REGISTRATION	NIZAMABAD
50	WP/26833/2026 IA 1/2026(Direction Petition)	N. Rami Reddy Vs The State of Telangana	S SRIDHAR	GP FOR STAMPS AND REGISTRATION GP FOR ENDOWMENTS (R4) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	RANGA REDDY
51	WP/26841/2026 IA 1/2026(Direction Petition)	N. Rami Reddy, Vs The State of Telangana,	S SRIDHAR	GP FOR STAMPS AND REGISTRATION CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	RANGA REDDY
52	WP/26962/2026 IA 1/2026(Direction Petition)	Mr. Kanumuri Krishnam Raju Vs The Union of India	E VENKATA SIDDHARTHA	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R2)	RANGA REDDY
53	WP/27117/2026 IA 1/2026(Direction Petition)	Vegesna Subbaraju, Vs The State of Telangana,	B MADHU SUDHAN RAO	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
54	WP/27152/2026 IA 1/2026(Direction Petition)	Ponugoti Narsimha Rao Vs The State of Telangana	KRISHNA KISHORE KOVVURI	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
55	WP/27161/2026 IA 1/2026(Direction Petition)	N. Rami Reddy, Vs The State of Telangana,	S SRIDHAR	GP FOR STAMPS AND REGISTRATION GP FOR ENDOWMENTS (R4) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	RANGA REDDY
56	WP/27162/2026 IA 1/2026(Direction Petition)	N. Rami Reddy Vs The State of Telangana	S SRIDHAR	GP FOR STAMPS AND REGISTRATION CH SATISH KUMAR (SC FOR ENDOWMENTS) (R5)	RANGA REDDY
57	WP/27170/2026 IA 1/2026(Direction Petition)	M. Dayanand, Vs The State of Telangana,	V V RAMANA	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
58	WP/27189/2026 IA 1/2026(Direction Petition)	Ghanta Biskshamaiah Vs The State of Telangana	IMMANENI RAMA RAO	GP FOR STAMPS AND REGISTRATION	MAHABUBAB AD
59	WP/27591/2026 IA 1/2026(Direction Petition)	Maddikunta Vanaja Vs State of Telangana,	K DURGA PRASAD	GP FOR STAMPS AND REGISTRATION GP FOR CIVIL SUPPLIES (R2)	KAMAREDDY
60	WP/27634/2026 IA 1/2026(Direction Petition)	MANCHIREVULA ANJI REDDY Vs The State of Telangana,	SATYANARAYANA DHARMAPURI	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
61	WP/21531/2026 IA 1/2026(Suspension Petition)	Siddharth Kancharla Vs The State of Telangana	Y. SONANJALI	GP FOR MCPL ADMN URBAN DEV MIDDE ARUN KUMAR (SC FOR GHMC) (R4)	HYDERABAD HCJ NOTE

IA 2/2026(Direction
Petition)

MIDDE ARUN KUMAR (SC
FOR GHMC) (R3)
SYED MOHAMMED VAZEER
ALI (R5)
MIDDE ARUN KUMAR (SC
FOR GHMC) (R2)

62	WP/22512/2026 IA 1/2026(Injunction Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition) IA 4/2026(Vacate Stay Petition)	M/s. Pradeep Constructions Vs The State of Telangana	G VAMSHI KRISHNA	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R6) GP FOR REVENUE (R4) SYED MOHAMMED VAZEER ALI R SAMEER AHMED (SC FOR HYDRAA) (R3) SYED MOHAMMED VAZEER ALI (R7) MIDDE ARUN KUMAR (SC FOR GHMC) (R2) GP FOR IRR AND COMM AREA DEV (R5)	HYDERABAD HCJ NOTE
----	--	--	------------------	--	-----------------------

FOR APPEARANCE

63	WP/4775/2021 IA 1/2021(Direction Petition)	Komma Geetha Vs The State of Telangana	RAPOLU BHASKAR	GP FOR MCPL ADMN URBAN DEV G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R3) VENKATESH DESHPANDE (R4)	HYDERABAD
----	--	--	----------------	--	-----------

64	WP/26371/2021 IA 1/2021(Direction Petition)	Pallapu Bhanuprakash Vs The State of Telangana	P RAMA SHARANA SHARMA	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2)	KHAMMAM
----	---	--	-----------------------	---	---------

ADMISSION

65	EP/3/2025 IA 3/2025(DELETION PETITION) IA 4/2025(Reject Petition)	Dr. Gadani Malleth Vs Kadiyam Kavya	Dr. Gadani Malleth(PARTY IN PERSON)	THOOM SRINIVAS MOHAMMED OMER FAROOQ (R2)	WARANGAL R1 Apps by Thoom Srinivas R2 Apps by Mohd.Omer Farooq
----	--	---	--	--	--

FOR ORDERS

66	WP/782/2021 IA 1/2021(Direction Petition)	M/s. RV Constructions Vs The State of Telangana and 6 others	E RAMESH CHANDRA GOUD	GP FOR MCPL ADMN URBAN DEV K PRADEEP REDDY (R7) PASHAM KRISHNA REDDY (R5)	HYDERABAD
67	WP/9772/2021 IA 1/2021(Direction Petition) IA 2/2023(Direction Petition)	Mane Ramakrishna and Another Vs State of Telangana and 2 Others	KATIKA RAVINDER REDDY	GP FOR MCPL ADMN URBAN DEV N SREEDHAR REDDY (SC FOR TGSPDCL) (R6) GP FOR REVENUE (R3) R VINOD REDDY(SC FOR TSTRANSCO) (R1) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2)	MEDAK
68	WP/10457/2021 IA 1/2021(Stay Petition)	D.Nagaraju Vs The State of Telangana	D RAMAKRISHNA	GP FOR MCPL ADMN URBAN DEV GARELA MALLESH (R5) RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R2) GARELA MALLESH (R6) A VEERESH KUMAR (SC FOR HMWS AND SB) (R4)	HYDERABAD
69	WP/11029/2021 IA 1/2021(Stay Petition)	P. Anitha Vs The State of Telangana	C RUTHWIK REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R4) GP FOR HOME (R6)	KHAMMAM

70	WP/14470/2021 IA 1/2021(Direction Petition)	Nagam Swaminath and another Vs Greater Hyderabad Municipal Corporation and 3 others	J PRABHAKAR	K RAVINDER REDDY (SC FOR GHMC) PRABHAKAR SRIPADA (R4) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R1)	HYDERABAD
71	WP/8779/2022 IA 1/2022(Direction Petition)	Abdul Rasheed Jabri Vs The State of Telangana	MOHD ISHTYAQ AKBAR	GP FOR MCPL ADMN URBAN DEV GP FOR HOME (R9) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	RANGA REDDY
72	WP/21731/2022 IA 1/2022(Direction Petition)	Palreddy Srinivas Reddy Vs The State of Telangana and 4 others	K HEMALATHA	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4)	NALGONDA

FOR EXTENSION OF INTERIM ORDERS

73	WP/8528/2026 IA 1/2026(Direction Petition)	Mohammed Akber Alam Vs The State of Telangana	MD ABDUL MATEEN QURESHI	GP FOR STAMPS AND REGISTRATION	HYDERABAD
----	--	---	----------------------------	-----------------------------------	-----------

SPECIALLY MENTIONED CASES(COURT SLIPS)

74	WP/19708/2021 IA 1/2021(Direction Petition)	Kandakatla Saraswathi Vs The State of Telangana	KOWTURU PAVAN KUMAR	GP FOR MCPL ADMN URBAN DEV G L NARASIMHA RAO (R4) PINGALI LAKSHMI (R2) G L NARASIMHA RAO (R5) PINGALI LAKSHMI (R3)	WARANGAL
75	WP/37027/2021 IA 1/2021(Direction Petition) IA 2/2021(Injunction Petition) IA 3/2021(Suspension Petition) IA 1/2022(Implead Petition) IA 2/2022(Implead Petition)	Rock Levelz Flat Owners Association Vs The State of Telangana	M/S INDUS LAW FIRM	GP FOR MCPL ADMN URBAN DEV PRANAY SOHINI PASHAM KRISHNA REDDY(SC FOR GHMC 1 2 3 4) (R2) AAHANA	HYDERABAD
76	WP/5671/2023 IA 1/2023(Direction Petition)	Gummadi Gopal Reddy Vs The State of Telangana	B JANARDHAN REDDY	GP FOR MCPL ADMN URBAN DEV G K DESHPANDE (R5) M DHANANJAY REDDY (SC FOR GHMC) (R3)	MEDCHAL- MALKAJGIRI
77	WP/15687/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	Moizuddin Khan Vs State of Telangana	ASAD HUSSAIN	GP FOR MCPL ADMN URBAN DEV K RAVINDER REDDY (SC FOR GHMC) (R2)	HYDERABAD
78	WP/20253/2023 IA 1/2023(Set Aside Petition) IA 2/2023(Injunction Petition) IA 1/2025(Implead Petition) IA 2/2025(Amendment Petition)	Dr. K Sachidananda Vs The State of Telangana	CH LAXMI NARAYANA	GP FOR MCPL ADMN URBAN DEV CH JAGANNATHA RAO (SC FOR NS MATTERS OF MUPLTY/CORPN) (R3) SURVI PRAVEEN GOUD (R12) D MADHAVI (SC FOR HMDA) (R2) SURVI PRAVEEN GOUD (R5) B MADHU SUDHAN RAO (R11)	RANGA REDDY

ADMISSION (STAMPS AND REGISTRATION)

79	WP/3926/2026 IA 1/2026(Direction Petition)	Mohd. Akbar Vs The State of Telangana	MIRZA AZMATH ALI BAIG	GP FOR STAMPS AND REGISTRATION	HYDERABAD
80	WP/8493/2026	Mr. Divyesh Agrawal	M A K MUKHEED	GP FOR STAMPS AND	HYDERABAD

	IA 1/2026(Direction Petition)	Vs The State of Telangana		REGISTRATION	
81	WP/9199/2026 IA 1/2026(Direction Petition)	Thotakuri Jangaiah Vs The State of Telangana	NARSIMULU NEELI	GP FOR STAMPS AND REGISTRATION GADDAM SRINIVAS (R8)	MEDCHAL- MALKAJGIRI
82	WP/9832/2026 IA 1/2026(Stay Petition)	Jakkireddy Sudharshan Reddy Vs The State of Telangana	B ARJUN RAO	GP FOR STAMPS AND REGISTRATION	SIDDIPET
83	WP/11059/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	M/s Sree Raja Rajeshwara Educational Society Vs The State of Telangana	AYYAGARI JAYASHREE	GP FOR STAMPS AND REGISTRATION PODILA HARI PRASAD PODILA HARI PRASAD (R4)	KARIMNAGAR
84	WP/14168/2026 IA 1/2026(Direction Petition)	Mohammad Thajuddin Baba Vs The State of Telangana	CHEKKA RAJKUMAR	GP FOR REVENUE	PEDDAPALLI
85	WP/14761/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Kadiyala Naga Venkata Gopalakrishna Vs The State of Telangana	K. INDRAJA	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R4) L VENKATESHWAR RAO (R6) L VENKATESHWAR RAO (R7)	YADADRI BHUVANAGIRI
86	WP/14860/2026 IA 1/2026(Direction Petition)	Sri. Daru Sanjay Vs The State of Telangana	VENKATESWARA RAO UPPALA	GP FOR STAMPS AND REGISTRATION	HYDERABAD
87	WP/16524/2026	LALITHA Vs The State of Telangana	G RAJESHWAR RAO	GP FOR STAMPS AND REGISTRATION GANTA RAMAKRISHNA (R10) GANTA RAMAKRISHNA (R15) GANTA RAMAKRISHNA (R11) GANTA RAMAKRISHNA (R18) GANTA RAMAKRISHNA (R7) GANTA RAMAKRISHNA (R16) GANTA RAMAKRISHNA (R12) GANTA RAMAKRISHNA (R8) GANTA RAMAKRISHNA (R17) GANTA RAMAKRISHNA (R9) GANTA RAMAKRISHNA (R13) GANTA RAMAKRISHNA (R14)	MAHABUBNA GAR
88	WP/17988/2026	Chakali Dasthaiah Vs The State of Telangana	G RAJESHWAR RAO	GP FOR STAMPS AND REGISTRATION	MAHABUBNA GAR
89	WP/18245/2026 IA 1/2026(Direction Petition)	Adloori Vennela Vs The State of Telangana	AMARAGANI MALSOOR	GP FOR STAMPS AND REGISTRATION METTU SHANKAR (R5) METTU SHANKAR (R6)	RANGA REDDY
90	WP/18874/2026 IA 1/2026(Direction Petition)	Malisetty Subbarayudu Vs The State of Telangana	D JAGADESHWAR RAO	GP FOR REVENUE	RANGA REDDY
91	WP/19500/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	V. Subhash Reddy Vs The State of Telangana	KIRAN DHARMAPURI	GP FOR STAMPS AND REGISTRATION GANDYADAPU RAJESHAM (R5) GANDYADAPU RAJESHAM GANDYADAPU RAJESHAM (R6)	RANGA REDDY
92	WP/20180/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	Josna Chakaragari, Vs The State of Telangana,	B SHIVA RAM SHARMA	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
93	WP/22366/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Cherukuri Aravind Babu Vs The State of Telangana	AKKAM ESHWAR	GP FOR STAMPS AND REGISTRATION GP FOR REVENUE (R2)	MEDCHAL- MALKAJGIRI

ADMISSION (MUNICIPAL ADMN.)

94	WP/3411/2026 IA 1/2026(Direction Petition)	Sri J. Srinivas Yadav Vs The State of Telangana	B VAMSHIDHAR REDDY	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI Vakalath filed for Respondents R5 and R6 (implead) by Nrupen Guptta.B Advocate HCJ NOTE
95	WP/584/2021 IA 1/2021(Direction Petition)	Sara Narendra Varma and another Vs The state of Telangana and 7 Others	PUSHADAPU SUBBA RAO	GP FOR MCPL ADMN URBAN DEV M DHANANJAY REDDY (SC FOR GHMC) (R2) R SUBBARAYUDU (R6) R SUBBARAYUDU (R7) R SUBBARAYUDU (R8) GP FOR IRRI AND COMM AREA DEV (R5) K RAVI MAHENDER (SC FOR GHMC) (R3)	RANGA REDDY
96	WP/872/2021 IA 1/2021(Direction Petition)	Zameer Ahmad Vs The State of Telangana	M A K MUKHEED	GP FOR MCPL ADMN URBAN DEV N ASHOK KUMAR (R4) N ASHOK KUMAR (R5) N ASHOK KUMAR (R3) KHAJA AIJAZUDDIN (R6)	HYDERABAD
97	WP/1004/2021 IA 1/2021(Direction Petition) IA 1/2026(Direction Petition)	SK. Masthan Vs The State of Telangana	C M R VELU	GP FOR MCPL ADMN URBAN DEV K RAVINDER REDDY (SC FOR GHMC) (R3) PRAVEEN KUMAR CHALLA (R5) CHATLA MADHU(SC FORGHMC CRL25 30) (R2)	HYDERABAD
98	WP/1042/2021 IA 1/2021(Direction Petition) IA 1/2022(Implead Petition)	Sajeeda Begum, Vs The State of Telangana	SURESH SHIV SAGAR	GP FOR MCPL ADMN URBAN DEV T V RAJEEVAN PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	HYDERABAD VAKALATH FILED BY M/S. S BALCHAND FOR RESPONDEN T R4 (IMPLEAD)
99	WP/1250/2021 IA 1/2021(Direction Petition)	Jadi Rajamallu, Rayamallu Vs The State of Telangana and 3 others	S SURENDER REDDY	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2) GP FOR REVENUE (R3) KONDADI AJAY KUMAR (R4)	ADILABAD
100	WP/1536/2021 IA 1/2021(Stay Petition)	Anil Goyal and another Vs The State of Telangana and 4 others	PRAVEEN CHILLARA	MIDDE ARUN KUMAR (SC FOR GHMC) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R2) G MADHU SUDHAN REDDY (R3)	HYDERABAD
101	WP/1638/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition) IA 3/2021(Implead Petition)	Sri. Begari Ramachandraiah Vs The State of Telangana	K L B KUMAR	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) GP FOR REVENUE (R2) KIRAN PALAKURTHI	MEDAK
102	WP/1652/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition)	Dokuri Narsimha Reddy, Vs The State of Telangana	YADAVELLY SARTHAK REDDY	GP FOR MCPL ADMN URBAN DEV D JAGADESHWAR RAO G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2) K RAVINDER REDDY (SC FOR	RANGA REDDY

GHMC) (R4)

103	WP/2402/2021 IA 1/2021(Direction Petition) IA 2/2021(Vacate Stay Petition)	Sri Gundu Saidulu Vs The State of Telangana	ALLAM RAMESH	GP FOR MCPL ADMN URBAN DEV N PRAVEEN KUMAR (R2) VENKATAIAH EDIGA (R3) SRINIVASA RAO PUTLURI (R4) SRINIVASA RAO PUTLURI	NALGONDA
104	WP/3508/2021 IA 1/2021(Stay Petition) IA 2/2021(Implead Petition) IA 1/2022(Vacate Stay Petition)	Tatineni Babu Rao Vs The State of Telangana and 5 others	PULLA RAO YELLANKI	GP FOR MCPL ADMN URBAN DEV MEHERCHAND NORI SAMPATH PRABHAKAR REDDY(SC FORGHMC) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2) K RAVI MAHENDER (SC FOR GHMC) (R3)	RANGA REDDY
105	WP/3865/2021 IA 1/2021(Suspension Petition)	Boini Vamshi Krishna Vs The State of Telangana and 3 others	P V NAGAMANI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R3)	KARIMNAGAR
106	WP/4418/2021 IA 1/2021(Suspension Petition)	Smt. Saraswathi Ratna Prabha Vs The State of Telangana,	K AMARENDER RAJU	GP FOR MCPL ADMN URBAN DEV V SATYAM REDDY (R3)	KARIMNAGAR
107	WP/5525/2021 IA 1/2021(Injunction Petition) IA 2/2021(Direction Petition) IA 1/2024(Implead Petition)	WATER DEVELOPMENT EMPLOYEES CO-OPERATIVE HOUSING SOCIETY LIMITED Vs STATE OF TELANGANA	S RAHUL REDDY	GP FOR MCPL ADMN URBAN DEV KATIKA RAVINDER REDDY SALEHA BEGUM (R12) B MAYUR REDDY (R11) GP FOR HOME (R4) V RAGHUNATH (R10) V RAGHUNATH (R9) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	RANGA REDDY
108	WP/6216/2021 IA 1/2021(Direction Petition)	Syed Iftekharuddin Khadri and 4 Others Vs The State of Telangana and 3 others	MOHD ZIA UL HAQ	KRISHNA REDDY PUTTA (SC MUNCIPALITIES) GP FOR ROADS BUILDINGS (R4) N PRAVEEN KUMAR (R2)	MAHABUBNA GAR
109	WP/6593/2021 IA 1/2021(Stay Petition)	Tokala Bhudevi Vs The Principal Secretary, Municipal Administration and Urban Development	R MANGULAL	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2)	ADILABAD
110	WP/7296/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition)	P. Narasimha Reddy Vs The State of Telangana and 3 Others	R A ACHUTHANAND	GP FOR MCPL ADMN URBAN DEV N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R2)	HYDERABAD
111	WP/8751/2021 IA 1/2021(Direction Petition) IA 1/2022(Amendment Petition)	Sri K. Y. Sudhakar Vs The State of Telangana and 3 others	G RAMA MANOJA	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) KRISHNA REDDY PUTTA (R4) N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R2)	RANGA REDDY
112	WP/13458/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition)	Smt.Aswini Dhamodharan Vs State of Telangana and 3 Others	M PHANI KUMAR	GP FOR MCPL ADMN URBAN DEV LANKA RAJENDER PRASAD SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R2) K RAVI MAHENDER (SC FOR GHMC) (R4) M DHANANJAY REDDY (SC	RANGA REDDY

FOR GHMC) (R3)

113	WP/22512/2021 IA 1/2021(Direction Petition)	Syed Parvez Ali Vs The Greater Hyderabad Municipal Corporation	MOHD ABDUL QAVI ABBASI	PRAVEEN KUMAR VEERJALA (SC FOR GHMC) MD ALI QAISER (R3) P PRAVEEN KUMAR (R2)	HYDERABAD
114	WP/25556/2021 IA 1/2021(Direction Petition)	M/s.Media Masters, Vs The State of Telangana	V MURALI MANOHAR	GP FOR MCPL ADMN URBAN DEV PASHAM KRISHNA REDDY(SC FOR GHMC 1 2 3 4) (R2) GP FOR HOME (R3)	HYDERABAD
115	WP/30126/2021 IA 1/2021(Direction Petition) IA 1/2025(Additional Documents Petition)	Kondapalli Narasimha Rao Vs The State of Telangana	PADALA PRAVIN KUMAR	GP FOR MCPL ADMN URBAN DEV KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R2) VADLAKONDA RAVI KUMAR REDDY (R3)	KARIMNAGAR
116	WP/115/2022 IA 1/2022(Direction Petition) IA 2/2022(Extension Petition)	Bottu Nagaraju Vs The State of Telangana and 2 others	V V N NARAYANA RAO	GP FOR MCPL ADMN URBAN DEV V NARASIMHA GOUD(SC FOR HMDA) (R2) V NARASIMHA GOUD(SC FOR HMDA) (R3)	RANGA REDDY
117	WP/1324/2022 IA 1/2022(Direction Petition) IA 2/2022(Vacate Stay Petition)	G. Raakesh Reddy , G.Chandra Shekhar Reddy Vs State of Telangana	PRABHAKAR PERI	GP FOR MCPL ADMN URBAN DEV K RAVINDER REDDY (SC FOR GHMC) (R3) D JAGAN MOHAN REDDY D JAGAN MOHAN REDDY (R5) D JAGAN MOHAN REDDY (R6) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	RANGA REDDY
118	WP/1325/2022 IA 1/2022(Direction Petition) IA 1/2023(Implead Petition)	Singam Jeevan Jyothi Vs State of Telangana	K KALPANA	GP FOR MCPL ADMN URBAN DEV K RAVINDER REDDY (SC FOR GHMC) (R3) G MADHUSUDAN REDDY (R4) CHATLA MADHU(SC FORGHMC CRL25 30) (R2) D JAGAN MOHAN REDDY (R5) D JAGAN MOHAN REDDY (R6)	RANGA REDDY
119	WP/1619/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 1/2024(Vacate Stay Petition)	D.Dharam Teja Vs The State of Telangana and 8 others	B MURALIDHAR	GP FOR MCPL ADMN URBAN DEV GANAGANI PRAKASH (R9) V NARASIMHA GOUD(SC FOR HMDA) (R2) GP FOR STAMPS AND REGISTRATION (R4) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3) Y BALAJI Y BALAJI (R8)	RANGA REDDY
120	WP/2362/2022 IA 1/2022(Direction Petition)	Haneef Ali Vs Greater Hyderabad Municipal Corporation	SYED IFTEKHAR MAHMOOD	MIDDE ARUN KUMAR (SC FOR GHMC) CHANDRASEN LAW OFFICES (R6) C V R RUDRA PRASAD (R9) CHANDRASEN LAW OFFICES (R7)	HYDERABAD
121	WP/2996/2022 IA 1/2022(Direction Petition) IA 2/2022(Implead Petition)	Singadasari Narasinga Rao , Narasimha Vs The State of Telangana	PARAVASTU KRISHNA	GP FOR MCPL ADMN URBAN DEV K RAVI MAHENDER (SC FOR GHMC) (R2)	RANGA REDDY
122	WP/6662/2022	Dr. SYED ARAFATH AHMED	MOHD ABDUL MUQTADIR	GP FOR MCPL ADMN URBAN	ADILABAD

	IA 1/2022(Suspension Petition)	Vs The State of Telangana		DEV N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R2)	
123	WP/8214/2022 IA 1/2022(Stay Petition)	Smt D. Vijayalaxmi Vs State of Telangana	SUNIL B GANU	GP FOR MCPL ADMN URBAN DEV RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R2)	HYDERABAD
124	WP/9184/2022 IA 1/2022(Direction Petition) IA 2/2022(Direction Petition) IA 3/2022(Miscellaneous Petition) IA 1/2026(L R Petition)	Smt.G.Bhavana and another Vs State of Telangana and 4 others	KATTA SRAVYA	GP FOR MCPL ADMN URBAN DEV NAMBI KRISHNA (R5) V SATYAM REDDY (R2) V SATYAM REDDY	NIZAMABAD Vakalat filed for Petitioner P3(LR) by K Swetha Advocate.
125	WP/25739/2022 IA 1/2022(Suspension Petition) IA 1/2024(Implead Petition)	Palvai Sudha Rani Vs State of Telangana and 3 others	P SRI HARSHA REDDY	GP FOR MCPL ADMN URBAN DEV PILLIX LAW FIRM	WARANGAL
126	WP/29858/2022 IA 1/2022(Suspension Petition) IA 2/2022(Receive Docs Petition)	Smt. Zehara Sultana Vs State of Telangana and 4 Others	SREENIVASA RAO VELIVELA	GP FOR MCPL ADMN URBAN DEV MIDDE ARUN KUMAR (SC FOR GHMC) (R3) K SIDDHARTH RAO (R2)	HYDERABAD
127	WP/194/2023 IA 1/2023(Direction Petition)	Syed Hyder Raza, Vs The State of Telangana,	DEEPAK MISRA	GP FOR MCPL ADMN URBAN DEV VEDULA CHITRALEKHA (R3) KADARU PRABHAKAR RAO (R2)	KARIMNAGAR
128	WP/353/2023 IA 1/2023(Direction Petition)	Smt. Susheela Sharma Vs The State of Telangana	BASA CHANAKYA	GP FOR MCPL ADMN URBAN DEV A BHUVAN SUNDER REDDY (R8) MIDDE ARUN KUMAR (SC FOR GHMC) (R3) A BHUVAN SUNDER REDDY (R7) K SIDDHARTH RAO (R2) GP FOR REVENUE (R5)	HYDERABAD
129	WP/424/2023 IA 1/2023(Suspension Petition) IA 2/2023(Direction Petition)	Winner Eleven Foods Pvt Ltd Vs The State of Telangana	M SAI CHANDRA HAAS	GP FOR MCPL ADMN URBAN DEV G UMAPATHI SASTRY (R4) K SIDDHARTH RAO (R2)	HYDERABAD
130	WP/469/2023 IA 1/2023(Stay Petition)	Somireddygari Archana Vs State of Telangana and another	N SREEDHAR REDDY	GP FOR MCPL ADMN URBAN DEV B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2) E VENKATA SIDDHARTHA (R3)	MEDCHAL- MALKAJGIRI
131	WP/778/2023 IA 1/2023(Direction Petition)	Ravi Rishi Educational Society Vs The Greater Hyderabad Municipal Corporation	TARUN G. REDDY	PRAVEEN KUMAR VEERJALA (SC FOR GHMC) GP FOR MCPL ADMN URBAN DEV (R2)	HYDERABAD
132	WP/1349/2023 IA 1/2023(Direction Petition)	Gajengi Laxmi Bai Vs The State of Telangana	MADAS BHARATH CHANDRA	GP FOR MCPL ADMN URBAN DEV	JAGTIAL
133	WP/1358/2023 IA 1/2023(Direction Petition)	Smt Gurram Prameela Vs The state of Telangana and 2 others	P RAMACHANDRAN	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R3)	SIDDIPET

134	WP/7873/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Vacate Stay Petition) WP/15111/2023	Mallepogu Srinivasulu, Vs The State of Telangana,	ARUVA RAGHURAM MAHADEV	GP FOR MCPL ADMN URBAN DEV KUSURI SATYANARAYANA (R4) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R2) KUSURI SATYANARAYANA KUSURI SATYANARAYANA (R3)	MAHABUBNA GAR
135	WP/15111/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 1/2024(Vacate Stay Petition)	MALLEPOGU SRINIVASULU Vs THE STATE OF TELANGANA	PILLIX LAW FIRM	GP FOR MCPL ADMN URBAN DEV KUSURI SATYANARAYANA (R10) KUSURI SATYANARAYANA (R4) KUSURI SATYANARAYANA (R9) KUSURI SATYANARAYANA (R11) KUSURI SATYANARAYANA (R5) KUSURI SATYANARAYANA (R13) KUSURI SATYANARAYANA KUSURI SATYANARAYANA (R6) KUSURI SATYANARAYANA (R7) KUSURI SATYANARAYANA (R3) KUSURI SATYANARAYANA (R12) KUSURI SATYANARAYANA (R8)	MAHABUBAB AD
136	WP/8578/2023 IA 1/2023(Suspension Petition)	Sirishetty Ajay Kumar Vs The State of Telangana And Another	SARAMPALLY MRUDULA	GP FOR MCPL ADMN URBAN DEV KADARU PRABHAKAR RAO (R2)	PEDDAPALLI
137	WP/8609/2023 IA 1/2023(Direction Petition)	Mohammed Irfanuddin Vs The State of Telangana	MOHD NASEER UDDIN	GP FOR MCPL ADMN URBAN DEV V DURGA NAGESWARA RAO (R7) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2) RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R3)	HYDERABAD
138	WP/9335/2023 IA 1/2023(Direction Petition) IA 1/2024(Receive Additional Material Papers) IA 1/2026(Receive Additional Material Papers)	Shri. P.Ram Reddy Vs The State of Telangana and 6 others	Y SHASHIDHAR REDDY	GP FOR MCPL ADMN URBAN DEV M DURGA PRASAD (SC FOR GHMC) (R2) RAJASHEKAR THALLAPALLY (R6) RAJASHEKAR THALLAPALLY (R7) K RAVINDER REDDY (SC FOR GHMC) (R4)	MEDCHAL- MALKAJGIRI
139	WP/11967/2023 IA 1/2023(Suspension Petition)	Smt. G. Roopa Reddy, Vs The State of Telangana,	BANDAR SRIKANTH	GP FOR MCPL ADMN URBAN DEV ADDL ADVOCATE GENERAL (R4) BOMMINENI VIVEKANANDA (R6) BOMMINENI VIVEKANANDA (R7) ADDL ADVOCATE GENERAL (R2) BOMMINENI VIVEKANANDA (R5) BOMMINENI VIVEKANANDA (R9) BOMMINENI VIVEKANANDA (R12)	RANGA REDDY
140	WP/31330/2023 IA 1/2023(Direction Petition)	Mr. Sudhakar Prasad Vemulapalli Vs The State of Telangana	RAVIKIRAN SINGH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R6) GP FOR IRRI AND COMM AREA DEV (R5)	SANGAREDD Y

141	WP/12722/2024 IA 1/2024(Direction Petition)	M/s. Aradhana Enterprises, Vs The State of Telangana	ROHIT POGULA	GP FOR MCPL ADMN URBAN DEV MALIPEDDI SRINIVAS REDDY (R3) GP FOR REVENUE (R4) G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) (R2)	HYDERABAD HACJ NOTE
142	WP/15443/2024 IA 1/2024(Suspension Petition) IA 1/2026(FORFEIT PETITION) IA 2/2026(Vacate Stay Petition) IA 3/2026(Implead Petition) WP/22650/2021	Ramavath Prem Kumar Vs State of Telangana	VIJAY GOPAL	GP FOR MCPL ADMN URBAN DEV SIRGAPOOR SAHIL REDDY (R4) SIRGAPOOR SAHIL REDDY K RAVINDER REDDY (SC FOR GHMC) (R2)	RANGA REDDY HCJ NOTE
143	WP/22650/2021 IA 1/2021(Suspension Petition)	UMESH KUMAR Vs STATE OF TELANGANA	VIJAY GOPAL	GP FOR MCPL ADMN URBAN DEV GP FOR GENERAL ADMINISTRATION (R2)	HYDERABAD
144	WP/21836/2026 IA 1/2026(Direction Petition) WP/4190/2023	Sri.Moola Gopal Reddy Vs State of Telangana	GUMMALLA BHASKER REDDY	GP FOR MCPL ADMN URBAN DEV VEDULA CHITRALEKHA (R4)	KARIMNAGAR HCJ NOTE
145	WP/4190/2023 IA 1/2023(Direction Petition)	SRI.MOOLA GOPAL REDDY Vs STATE OF TELANGANA	GUMMALLA BHASKER REDDY	GP FOR MCPL ADMN URBAN DEV VEDULA CHITRALEKHA (R5) VEDULA CHITRALEKHA (R6) VEDULA CHITRALEKHA (R4) KADARU PRABHAKAR RAO (R2)	KARIMNAGAR
146	WP/22124/2026 IA 1/2026(Direction Petition)	Kanaka Ratnam Somi Reddy Vs The State of Telangana,	A SANTHOSH KUMAR	GP FOR MCPL ADMN URBAN DEV M BHAGYA SRI (SC FOR MUNICIPAL CORPORATION) (R2)	RANGA REDDY HCJ NOTE
147	WP/26072/2026 IA 1/2026(Direction Petition) WP/6728/2026	Tanzeem-UI-Masjid Vs The State of Telangana	M PHANINDRA BHARGAV	GP FOR MCPL ADMN URBAN DEV SYED RIYAZUDDIN (R3)	SIDDIPET HCJ NOTE
148	WP/6728/2026 IA 1/2026(Direction Petition) IA 2/2026(Vacate Stay Petition)	TANZEEM-UL-MASAJID, Vs THE STATE OF TELANGANA,	DIDA VIJAYA KUMAR	GP FOR STAMPS AND REGISTRATION MOHD ASIFUDDIN MOHD ASIFUDDIN (R4) G ANANDAM (R3)	SIDDIPET

COURT NO. 32

THE HONOURABLE SRI JUSTICE PULLA KARTHIK

To be heard on Tuesday the 25th day of August 2026 (AT 03:45 P.M.)

(DAILY LIST-1)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR APPEARANCE</u>					
149	CC/1803/2022	P. Naroatham Reddy , Narender Reddy Vs Sri. Aravind Kumar (IAS) and 3 others	R ANURAG	G MALLA REDDY (SC FOR MUNICIPALITIES) (R2) LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES) (R3)	RANGA REDDY order dt 14/7/2026 r2 notice sent by spad not yet retd. (Spicell)
<u>FOR DISMISSAL</u>					
150	CC/691/2021 WP/5138/2021	FAISAL QURESHI Vs Sri Samrat Ashok and 2 others	M MEHDI HUSSAIN	RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) PASHAM KRISHNA REDDY (R3)	HYDERABAD
151	WP/5138/2021 IA 1/2021(Direction Petition) IA 2/2021(Direction Petition)	FAISAL QURESHI Vs THE PRINCIPAL SECRETARY AND 8 OTHERS	M MEHDI HUSSAIN	GP FOR MCPL ADMN URBAN DEV G RAMACHANDRA REDDY (R9) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R3) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	HYDERABAD
152	CC/473/2022	Muthyala Sitaramma Vs Sri Sandeep Kumar Sulthamiya	D LINGA RAO		RANGA REDDY RR 1 and 2 notice served.
<u>FOR COMPLIANCE</u>					
153	CC/1417/2022	Smt. Panaganti Chandrakala Vs Sri R.V. Karnan, IAS	KRISHNA KISHORE KOVVURI	G MADHUSUDHAN REDDY (R4) GP FOR SERVICES II (R2)	PEDDAPALLI
154	CC/1610/2022	Mohammed Akber Khan Vs Sri Lokesh Kumar	MR MOHD ABDUL HAI	MIDDE ARUN KUMAR (SC FOR GHMC) (R3)	HYDERABAD RR 1 to 3 notice served.
155	CC/1815/2022	Mr. Mir Akber Ali Vs Lokesh Kumar D.S, I.A.S.	B MAHENDER REDDY	PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2) RAPARTHI VENKATESH (SC FOR GHMC TELANGANA) (R3)	HYDERABAD order dt : 07/07/2023. RR 2- notice sent through Spl.Messenger .
<u>FOR ORDERS</u>					
156	CC/1607/2021 WP/14898/2021	M/s. SSAARGORAP Constructions and Estates (P) Ltd Vs Sri. Lokesh Kumar D.S	B MAYUR REDDY		RANGA REDDY
157	WP/14898/2021 IA 1/2021(Direction Petition)	M/S. SSAARGORAP CONSTRUCTIONS AND ESTATES (P) LTD Vs THE STATE OF TELANGANA AND 5 OTHERS	B MAYUR REDDY	GP FOR MCPL ADMN URBAN DEV APPA RAO VUPPUTURI (R5) GORANTLA SRI RANGA PUJITHA (R6) M A K MUKHEED (SC FOR GHMC) (R2)	RANGA REDDY MENTIONED MATTER

158	CC/85/2022 IA 1/2022(Direction Petition)	MODI REALTY VIKARABAD LLP Vs Sharath chandra	PRABHAKAR PERI	N PRAVEEN KUMAR(SC FOR MC TELANGANA)	RANGA REDDY R 2 NOTICE SERVED.
159	CC/850/2024	Kancharla Mashusudhan Reddy Vs K.Srinivas Reddy	G DATHESHWAR	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	SURYAPET SR notice sent through DJ Suryapet district and by RPAD not yet returned.

SPECIALLY IDENTIFIED CASES

160	CC/357/2021 WP/2891/2021	Sriram Akhilesh Vs Sri. Narsing Rao	PRAMOD SINGH	PASHAM KRISHNA REDDY	HYDERABAD SR NOTICE SERVED.
161	WP/2891/2021 IA 1/2021(Direction Petition)	SRIRAM AKHILESH Vs THE GREATER HYDERABAD MUNICIPAL CORPORATION	PRAMOD SINGH	G MADHUSUDHAN REDDY (SC FOR GHMC SERILINGAMPALLY AND SECUNDERABAD ZONES AND HEAD OFFICE CASES) M V SUBBA REDDY (R3)	HYDERABAD
162	CC/1253/2021	Kagithala Gopal and 6 others Vs Sri Maheshwari Reddy	RAJAGOPALLAVAN TAYI	KRISHNA REDDY PUTTA (SC MUNCIPALITIES)	MAHABUBNA GAR SR NOTICE SENT THROUGH THE DISTRICT JUDGE MAHABUBNA GAR DISTRICT AT MAHABUBNA GAR AND BY RPAD NOT YET RETD SERVED.
163	CC/1295/2021	Chintala Anusha Vs Sri Vikas Raj IAS	GUDI MADHUSUDHAN REDDY	GP FOR SERVICES II	WARANGAL R 1 NOTICE SENT THROUGH THE CHIEF JUDGE CITY CIVIL COURT HYDERABAD AND BY RPAD NOT YET RETD SERVED. R 2 NOTICE SERVED. R 3 NOTICE SENT THROUGH THE DISTRICT JUDGE MEDAK DISTRICT AT SANGAREDD Y AND BY RPAD NOT YET RETD SERVED.
164	CC/1913/2022 IA 2/2022(Direction Petition) WP/2091/2021	B Krshna RamBhupal Reddy Vs Sri. B. Suman Rao	BETHI VENKATESWARLU	KADARU PRABHAKAR RAO	RANGA REDDY order dt : 03/03/2023 R 1 notice sent through the district judge peddapally district by speed post and by rpad.

165	WP/2091/2021 IA 1/2021(Direction Petition) IA 2/2021(Implead Petition)	SRI. B. KRISHNA RAM BHUPAL REDDY Vs THE STATE OF TELANGANA	BETHI VENKATESWARLU	GP FOR MCPL ADMN URBAN DEV N PRAVEEN KUMAR (R2)	RANGA REDDY
166	CC/1634/2023	P.Suvarna Manikya Reddy Vs Shri Arvind Kumar, I.A.S.	N SREEDHAR REDDY	V NARASIMHA GOUD(SC FOR HMDA)	SANGAREDD Y
167	CC/315/2024 IA 1/2025(Implead Petition) IA 2/2025(Permission Petition)	Smt. K. Sujatha Vs K. Phalgun Kumar	B BAL REDDY	LAXMAIAH KANCHANI (SC FOR SHAMSHABAD TURKAYAMJAL MANIKONDA NARSINGI MUNICIPALITIES)	RANGA REDDY SR notice sent returned unserved (addressee left)..
168	CC/2011/2024	Kachakayala Mallesham Vs Sri. B Srinivas, IAS	DR K SATYANARAYANA RAO	K SIDDARTH REDDY (SC FOR KRMGR AND RMGDM MUNCPL CORP)	KARIMNAGAR Order dated 28.02.2025. SR notice sent through DJ Karimnagar district and by RPAD not yet returned.
169	CC/2650/2024	Sri G. Bheemachary Vs Sri K. ILAMBARITH (IAS)	P. SATHWIK REDDY	K RAVI MAHENDER (SC FOR GHMC)	HYDERABAD SR notice served.